

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOs.1068-1069 OF 2000 @@  
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C. Moidu ... Appellant (s)

Vs.

K.M. Kuttibi & Ors. ... Respondent (s)

( With Office Report )

Date: 31/01/2002 This/These matter(s) was/were called  
on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ASHOK BHAN

For appellant (s) Mr. V. R. Reddy, Sr. Adv.  
Mr. P.S. Narasimha, Adv.  
Mr. Sridhar P., Adv. for  
Mr. V.G. Pragasam, Adv.

For respondent (s)

UPON hearing counsel, the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

Mr. V.R. Reddy, learned senior counsel  
appearing for the appellant started his arguments at 3.30  
p.m. and had not concluded till 4.00 p.m. when the  
Court rose for the day leaving the matter as part-heard.

.SP1

(Neelam Kawatra)  
Court Master

(S. Krishnan)  
Court Master